

(d) the steps proposed to be taken to ensure better prices to cotton growing farmers of Maharashtra?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Government have already released a quota for the export of 13.85 lakh bales of cotton during the 1989-90 cotton year to provide farmers with the benefit of higher International prices

(c) 13.67 lakh bales of cotton were exported during the 1986-87 season, 0.44 lakh bales of cotton were exported during 1987-88 season, and 0.77 lakh bales of cotton were exported during the 1988-89 cotton season

(d) The purchase of cotton in Maharashtra is presently governed through a monopoly procurement scheme operated by the State Government

Import of coconut oil

6417. SHRI K. MURALEEDHARAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether coconut oil is being imported at present.

(b) if so, whether Government propose to stop the same for the benefit of coconut growers; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Coconut oil is a canalised item and S.T.C., the canalising agency, is not importing any coconut oil at present

(b) and (c). Does not arise.

[*Translation*]

Delhi Vegetables and Fruits Consumer Cooperative Federation.

6418. SHRI R.L.P. VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that all the shops of Delhi Vegetables and Fruits Consumer Co-operative Federation are being run on contract basis;

(b) whether these shops are trading in cloth, sugar and other articles and if so, the details thereof;

(c) whether all the member societies of the Federation are lying closed if so, the reasons therefor;

(d) whether the federation is maintaining bogus accounts,

(e) if so, the action taken thereon;

(f) whether the Registrar Co-operative Societies, Delhi Administration, Delhi Propose to enquire into the matter; and

(g) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) According to the information furnished by the Registrar of Cooperative Societies, Delhi, the shops of the said Federation are manned by the employees of the Federation.

(b) The federation is trading in cloth, sugar and other articles for which necessary licence/permit has been obtained by the Federation from the Food, Supply and In-

dustries Departments of Delhi Administration.

(c) It has been reported that out of 78 members/stores/societies, the 14 are under liquidation.

(d) The accounts of the said Federation have been audited upto 1987-88 by the Chartered Accounts appointed by the Registrar of Cooperative Societies, Delhi. While the audit report has pointed out deficiencies/irregularities in the maintenance of books of accounts of the Federation, but has not established that the books of accounts are bogus or fictitious.

(e) to (g). In view of above, does not arise.

[English]

Study by Textile Committee

6419. SHRI KAMALUDDIN AHMED: Will the Minister of TEXTILES be pleased to state:

(a) whether the Market Research Wing of Textile Committee has carried out studies with regard to the Consumer purchases of Textiles;

(b) if so, the salient features of recommendations so made; and

(c) the reaction of Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Market Research Wing of the Textiles Committee has been conducting survey on a continuous basis for collecting data on Consumer Purchases of Textiles from sample households spread over various urban and rural centres in the country.

(b) No recommendations are made by the Textiles Committee in the reports published on Consumer Purchases of Textiles.

(c) Estimates of consumption of textiles are utilised by various government departments, research organisations and industry for further studies. These estimates are also utilised by the Indian Statistical Institute for estimation of consumption of clothings for national accounts statistics.

[Translation]

Institutes of Fashion Technology

6420. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of TEXTILES be pleased to state:

(a) whether the National Institute of Fashion Technology is the only institute of its kind in the country;

(b) whether Government proposes to open more such institutes in the country; and

(c) if so, the steps being taken by Government in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) and (c) Though, the Government does not propose to open more such institutions in the country, NIFT has been catering to regional needs by conducting short-term courses ranging from period of 2 weeks to 4 months in garment producing Centres such as Bombay, Bangalore, Ahmedabad, Madras, Ludhiana and Tiripura. These courses include garment production, garment design, marketing and merchandising. NIFT proposes to hold more such Courses subject to availability of funds.